GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. †1047

TO BE ANSWERED ON THE 19^{TH} DECEMBER, 2018/ AGRAHAYANA 28, 1940 (SAKA)

PUBLICITY OF GOOD WORK OF POLICE PERSONNEL

†1047. SHRI PRABHAT JHA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government had advised all the Director Generals of Police of State Governments/UTs to make necessary arrangements and put into place a mechanism which will ensure publicity of positive/good work done at police station level or district level or any other police office below them and which may help in changing negative image of police among public;
- (b) if so, the details thereof; and
- (c) whether the police establishments of States/UTs have taken necessary steps in this direction and whether it has yielded positive results?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) to (c): The Ministry of Home affairs vide Home Secretary's D.O. letter dated 14.7.2015, requested all the Directors General of Police (DsGP) of State Governments/Union Territories, to make necessary arrangements and have a system in place that would ensure uploading of positive stories/good work being done at Police station level or by any other police office at District level or below, to mitigate the negative image of police among public.

As per information available, a total of 45,132 positive stories/good works have been uploaded on the respective State or District police websites. Besides, Bureau of Police Research and Development based on deliberations on SMART policing announced by the Hon'ble PM in DGP/IGP Conference in 2014 has uploaded in its website (www.bprd.nic.in) 43 best practices of States/UTs.

Further, as Police is a State subject falling in List-II (State List) of the Seventh Schedule of the Constitution of India, it is primarily the responsibility of the State Governments/UT Administrations to improve the overall public image of police personnel.
